

Name of the Corporate Debtor: V Hotels Limited; Date of Commencement of CIRP: 31-05-2019; List of Creditors as on: 22-11-2022; Name of IP: Mr. Anish Niranjana Nanavaty; Process Number: 1; Last 5 digit of registration number: 10830

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	20859433071	6	18524967654	92.81			2334465417	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	13	31165773086	3	559288836	2.80		24880585063	5519080438	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	2	289901990	1	126385770	0.63			163516220	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	32	275435310			0.00			275435310	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	43331100000	1	750000000	3.76			42581100000	Annexure 9
Total		55	95921643457	11	19960642260	100.00		24880585063	50873597385	